

**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
**(Judicial Administration Section) Civil Secretariat,**  
**Jammu/Srinagar.**

**Subject:** Distribution of criminal work amongst the Law Officers in the Srinagar wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh.

**Government Order No. 8491 -JK(LD) of 2022**  
**Dated. 11 - 10- 2022**

In partial modification of Orders issued on the subject and on the recommendations of Ld. Advocate General, J&K, sanction is accorded to the distribution/ allocation of criminal acquittal appeals/cases/Habeas-Corpus cases shall dealt with Shri Mohsin-Ul-Showkat Qadri, Sr. Additional Advocate General as shown against him:-

<b>S.No.</b>	<b>Name of Law Officer with Designation S/Shri</b>	<b>Districts Allocated</b>
1.	Mohsin-Ul-Showkat Qadri, Sr. Additional Advocate General.	Pulwama and Baramulla (for cases involving punishment of 10 years and more).

By order of the Government of Jammu and Kashmir.

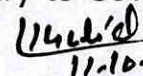
**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**  
Dated. 11-10-2022.

No: Law-Jud/153/2021-10.

Copy to the:-

1. Learned Advocate General, J&K, Srinagar.
2. Financial Commissioner(Additional Chief Secretary), Home Department.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
4. Director General of Police, J&K, Srinagar.
5. Principal Secretary to Hon'ble Lt. Governor, J&K, Srinagar.
6. Principal Secretary to Government, General Administration Department.
7. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.
8. Divisional Commissioner, Kashmir.
9. Director General Prosecution, J&K, Srinagar.
10. Director Archives, Archaeology and Museums, J&K, Srinagar.
11. Director Litigation, Kashmir.
12. All officers of the Department of Law, Justice and Parliamentary Affairs.
13. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
14. Website Section, Department of Law, Justice and Parliamentary Affairs.
15. Government Order file.
16. Concerned file.

  
**(Ashish Gupta)**  
Additional Secretary to Government

  
11.10.2022